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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **W.P.(C) 11382/2017 and CM APPL. 4873/2018, 23585/2019 & 19890/2022**

FOUNDATION FOR SOCIAL EMPOWERMENT..... Petitioner

versus

UNION OF INDIA AND ORS. .... Respondents

+ **W.P.(C) 2004/2020 and CM APPL. 7084/2020, 33768/2020 & 18841/2022**

DUMPALA MEENAVATHI AND ANR. .... Petitioners

versus

UNION OF INDIA AND ORS. .... Respondents

**MEMO OF APPEARANCE:**

Mr. Sravan Kumar & Mr. Mohit K. Jakhar, Advocates for Petitioners in W.P.(C) 2004/2020.

Mr. Vivek Goyal, CGSC with Mr.Gokul Sharma, Advocate for respondent/ UOI in W.P.(C) 11382/2017.

Mr. Anil Soni, CGSC with Mr. Rahul Mourya, Advocate for respondent No.1/ UOI in W.P.(C) 11382/2017 & W.P.(C) 2004/2020.

Ms. Monika Arora, CGSC with Mr. Yash Tyagi & Mr.Shivam Raghuvanshi, Advocates for Respondent/ UOI in W.P.(C) 2004/2020.

Mr. Santosh Kumar Tripathi, Standing Counsel with Mr. Arun Panwar, Ms. Mehak Rankawat & Mr.Pradyumn Rao, Advocates for respondents/ GNCTD.

Mr. Amol Kokane, Advocate for respondent No.6 in W.P.(C) 11382/2017 and for Respondents No. 4 & 6 in W.P.(C) 2004/2020.

Mr. Anil Grover, SPP with Mr. Mishal Vij & Ms. Urvashi Bhardwaj, Advocates for Respondent/ CBI in W.P.(C) 11382/2017.

Mr. Rajesh Kumar & Mr. Puneet Yadav, Advocates for respondent/

CBI in W.P.(C) 2004/2020.

Mr. Divyam Nandrajog, Mr. Mohd. Shahid Khan & Mr. Jasneet Jolly, Advocates with Ms. Swati Maliwal, Chairperson, DCW in person for Respondent No.8/ DCW in W.P.(C) 11382/2017.

Mr. Amit Peswani, Advocate for Ms. Nandita Rao, Advocate.

Ms. Akanksha Kaul, Advocate (Amicus Curiae) with Mr. Manek Singh & Mr.Aman Sahani, Advocates.

Mr. Ajay Verma, Advocate (Member of the Committee appointed by this Court vide order dated 19.12.2017).

Ms. Kiran Bedi, Former IPS, in person.

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**ORDER**

**07.10.2022**

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1. This Court vide Order dated 26.04.2022 has directed Respondent No.6 to comply with the provisions of the Women's and Children's Institutions (Licensing) Act, 1956 (hereinafter referred to as the Act of 1956), meaning thereby, to get a registration done under the Act of 1956. The same has not been done so far.
2. The aforesaid Order dated 26.04.2022 passed by this Court was challenged by way of filing of a Special Leave Petition SLP (C.) Nos.9410-11/2022 before the Hon'ble Supreme Court. The Hon'ble Supreme Court has dismissed the said SLP (C.) Nos.9410-11/2022, and therefore, the Order dated 26.04.2022 has attained finality. The institution has to comply with the Order dated 26.04.2022 and get itself registered under the Act of 1956.
3. Respondent No.6 has not filed any application for registration so far. Let the said application be filed positively within one week from today and the Government of NCT of Delhi (GNCTD) shall pass appropriate order in

respect of the registration positively within a period of four weeks thereafter.

4. It has been brought to the notice of this Court that the Chief of the institution Mr. Virender Dev Dixit has been declared as a Proclaimed Offender (PO) and his whereabouts are not known. It has also been pointed out by the learned Amicus Curiae that videos are being uploaded by Mr. Virender Dev Dixit, and even in August 2022, a video has been uploaded. The CBI should take all possible steps to arrest Mr. Virender Dev Dixit (Proclaimed Offender).

5. It is really strange that there is no report from the CBI in respect of arrest of Mr. Virender Dev Dixit (Proclaimed Offender). The CBI is directed to file a fresh affidavit in this regard and the concerned Superintendent of Police, CBI shall remain personally present in Court on the next date of hearing.

6. It has been brought to the notice of this Court that, as directed earlier, women police constable have been posted outside the Ashram round the clock. The same arrangement shall continue until further orders.

7. Ms. Kiran Bedi (Former IPS) is present in Court. This Court appreciates the assistance rendered by her.

8. List the matter on 10.11.2022.

**SATISH CHANDRA SHARMA, CJ**

**SUBRAMONIUM PRASAD, J**

**OCTOBER 7, 2022**

*B.S. Rohella*